

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/272/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S-M-Meer Mohidan

COUNTEL FOR PETITIONER

M. Nacudean.

ORDER

Mr. M. Narendran, Counsel for Petitioner present. Mr. S.M. Meera Mohideen, Counsel for Respondent present. Counsel for Petitioner submitted that he has already complied with the provision of section 9(3)(b)and(c) of I&B Code, 2016, as per the Notification of MCA dated 29.06.2017. Counsel for Respondent prayed for time for making a proposal of settlement in this regard. At request, time is enlarged with a direction to give a copy of the proposal to the other side in advance before the next date of hearing. Put up on 03.08.2017 at 10.30 A.M.

> (K. ANANTHÁ PADMANABHASWAMY) MEMBER (JUDICIAL)

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